

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1123 OF 2018 IN
APPEAL NO. 131 OF 2015**

Dated: 1st October, 2018

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Taxus Infrastructure & Power Project Pvt. Ltd. ...Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Ms. Nehul Sharma for R-1

Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Mr. Pulkit Agrwal for R-2

Ms. Swapna Seshadri
Ms. Neha Garg for R-3

ORDER

IA NO. 1123 OF 2018 – (for clarification)

Order is reserved in the instant IA.

**(S.D. Dubey)
Technical Member**

**(Justice N. K. Patil)
Judicial Member**

Pr/js